

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1/TD/2024

Coram:

**Shri Jishnu Barua, Chairperson
Shri Ramesh Bau B, Member
Shri Harish Dudani, Member**

Date of Order: 1st September, 2024

In the matter of

Application for grant of licence for inter-state trading licence to Revayu Systems Private Limited.

And

In the matter of

Revayu Systems Private Limited,
1st Floor, S-560, New School Block,
Delhi-110092

Parties Present:

Ms. Ramila Mandal, RSPL
Shri Ankur Sood, RSPL

ORDER

The Petitioner, Revayu Systems Private Limited, has made the present application under Sections 14 and 15 (1) of the Electricity Act, 2003 (hereinafter referred to as “the Act”) of the Central Electricity Regulatory Commission (Procedure, Terms, and Conditions for the grant of Trading Licence and other related matters) Regulations, 2020 (hereinafter referred to as “the Trading Licence Regulations”) amended from time to time, for the grant of a Category 'V' trading licence for inter-State trading in electricity.

2. The matter was heard on 18.4.2024 and 15.7.2024, and the Petitioner *inter-alia* was directed to submit the Audited Special Balance Sheet in terms of Regulation

6(1) (b) of the Trading Licence Regulations. However, the Petitioner has failed to submit the information called for despite opportunities.

3. The matter was called for a hearing on 28.8.2024. During the course of the hearing, the learned counsel for the Petitioner sought permission to withdraw the instant Petition with the liberty to approach the Commission later on. The learned counsel further prayed to adjust the filing fees paid in the present Petition against other Petition to be filed by the other group company of the Petitioner in the future.

4. In view of the submissions of the learned counsel for the Petitioner, the Petitioner is permitted to withdraw the present Petition with the liberty to approach the Commission in accordance with law. However, we are not inclined to adjust the filing fee paid in the present Petition against the Petition to be filed by the Petitioner in the future.

5. Accordingly, Petition No. 1/TD/2024 is disposed of as withdrawn.

Sd/-
(Harish Dudani)
Member

sd/-
(Ramesh Babu V.)
Member

sd/-
(Jishnu Barua)
Chairperson